

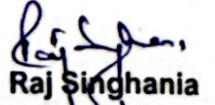
FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India)
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

FOR THE ATTENTION OF THE CREDITORS OF GLOBE STEEL AND ALLOYS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Globe Steel & Alloys Private Limited
2.	Date of incorporation of corporate debtor	23.06.2004
3.	Authority under which corporate debtor is incorporated / registered	The Registrar of Companies, Jharkhand
4.	Corporate Identification No. Of corporate debtor	U27100JH2004PTC010797
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Thana Chowk, Ramgarh Cantt. Hazaribagh, Jharkhand India - 829122
6.	Insolvency commencement date in respect of corporate debtor	09.12.2024 (as per order of Hon'ble NCLT, Kolkata, CP IB No 137/KB/2024 dated 09.12.2024)
7.	Estimated date of closure of insolvency resolution process	06.06.2025 (180 days from the insolvency commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Raj Singhania IBBI/IPA-001/IP-P-00188/2017-2018/10367
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: Central Plaza, 41 B. B. Ganguly Street, 5th Floor, Room No. 5A, Kolkata-700012 Registered Email id: rajsinghania_ca@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Apex Insolvency Professionals LLP Central Plaza, 41 B. B. Ganguly Street, 5th Floor, Room No. 5A, Kolkata-700012 Email: cirp.globesteel@gmail.com
11.	Last date for submission of claims	23.12.2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable as per the information available with IRP
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable as per the information available with IRP
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a. Web link: https://ibbi.gov.in/en/home/downloads b. Not Applicable



- Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench, Kolkata has ordered the commencement of a corporate insolvency resolution process of the Globe Steel & Alloys Private Limited on 09th December 2024.
- The creditors of Globe Steel & Alloys Private Limited are hereby called upon to submit their claims with proof on or before 23rd December 2024 to the interim resolution professional at the address mentioned against entry No. 10.
- The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
- A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.
- **Submission of false or misleading proofs of claim shall attract penalties.**


Raj Singhania

Interim Resolution Professional
of M/s Globe Steel & Alloys Private Limited
IP Registration No IBBI/IPA-001/IP-P-00188/2017-2018/10367
AFA Registration Valid till: 30.06.2025

Date: 12.12.2024

Place: Kolkata



Rs. 5

RANCHI

THURSDAY, 12 DEC, 2024
PG-12, YEAR-14, ISSUE-206
(RNI NO: JHAENG / 2012 / 44137)

Morning India

05 Ranchi, Thursday
December 12, 2024

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India) (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 FOR THE ATTENTION OF THE CREDITORS OF GLOBE STEEL AND ALLOYS PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	GLOBE STEEL & ALLOYS PRIVATE LIMITED
2. Date of incorporation of corporate debtor	23.06.2004
3. Authority under which corporate debtor is incorporated / registered	The Registrar of Companies, Jharkhand
4. Corporate Identification No. of corporate debtor	U27100JH2004PTC010797
5. Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Thana Chowk, Ramgarh Cantt. Hazaribagh, Jharkhand, India - 829122
6. Insolvency commencement date in respect of corporate debtor	09.12.2024 (as per order of Hon'ble NCLT, Kolkata, CP IB No 137/KB/2024 dated 09.12.2024)
7. Estimated date of closure of insolvency resolution process	06.06.2025 (180 days from the insolvency commencement date)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Raj Singhania IBBI/IPA-001/IP-P-00188/2017-2018/10367
9. Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: Central Plaza, 41 B. B. Ganguly Street, 5th Floor, Room No. 5A, Kolkata-700012 Registered Email id: rajsinghania_ca@yahoo.co.in
10. Address and e-mail to be used for correspondence with the interim resolution professional	Apex Insolvency Professionals LLP Central Plaza, 41 B. B. Ganguly Street, 5th Floor, Room No. 5A, Kolkata-700012 Email: cirp.globesteel@gmail.com
11. Last date for submission of claims	23.12.2024
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable as per the information available with IRP
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable as per the information available with IRP
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	a. Web link: https://ibbi.gov.in/en/home/downloads b. Not Applicable
<ul style="list-style-type: none"> ● Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench, Kolkata has ordered the commencement of a corporate insolvency resolution process of the Globe Steel & Alloys Private Limited on 09th December 2024. ● The creditors of Globe Steel & Alloys Private Limited are hereby called upon to submit their claims with proof on or before 23rd December 2024 to the interim resolution professional at the address mentioned against entry No. 10. ● The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. ● A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA. ● Submission of false or misleading proofs of claim shall attract penalties. 	
Sd/- Raj Singhania Interim Resolution Professional of M/s Globe Steel & Alloys Private Limited	
Date : 12.12.2024	IP Registration No.: IBBI/IPA-001/IP-P-00188/2017-2018/10367
Place : Kolkata	AFA Registration Valid till: 30.06.2025



सांसद ने लोकसभा में की उतरी कोयल...

प्रकाशन का 78वां वर्ष

५॥ श्री हरि ॥ ५

संज्ञा

email : sanmargjharkhand@gmail.com

नगोस्ट्रु रमाय सलक्ष्मणाय देव्ये च तस्यै जन्मकात्मजायै नगोस्ट्रुदेन्दयमानिलेख्यो नगोस्ट्रुतुन्दार्कमरुद्गणेश्यः



'आयुष्मान' पर केंद्र व दिल्ली सरकार में घमासान

रांची, गुरुवार 12 दिसंबर 2024

www.live7tv.com

05

प्रपत्र ए सार्वजनिक घोषणा (भारतीय दिवाल्य एवं ऋण सौचन अधिनियम बोट (निम्नलिखित व्यक्तियों के लिए दिवाल्य सम्पत्ति प्रक्रिया) विनियमन, 2016 के विनियमन 8 के अधीन) स्वीब स्टील एण्ड एसीज प्राइवेट लिमिटेड के ऋणदाताओं के ध्यानार्थ हेतु	
प्रासंगिक विवरण	
1	निम्नलिखित कार्यदार का नाम
2	निम्नलिखित कार्यदार के गठन की तिथि
3	संबंधित व्यक्ति जिन्हें अधीन निम्नलिखित कार्यदार का गठन/परीक्षण किया गया है
4	निम्नलिखित कार्यदार का कॉरपोरेट आईडेंटिफिकेशन नं
5	निम्नलिखित कार्यदार के परीक्षित कार्यालय का मूल कार्यालय (वर्क कोर्ड है) का पता
6	निम्नलिखित कार्यदार के संबंध में दिवालिया आरम्भ होने की तारीख
7	दिवालिया सम्पत्ति की प्रक्रिया बंद करने की अनुमति तारीख
8	अंतिम सम्पत्ति परीक्षण के रूप में कार्यरत दिवालिया परीक्षण का नाम तथा परीक्षण संख्या
9	बोर्ड के साथ एक परीक्षित अंतिम सम्पत्ति परीक्षण का पता एवं ईमेल
10	अंतिम सम्पत्ति परीक्षण के साथ परामर्श हेतु प्रयोग किया जाने वाला पता एवं ईमेल
11	दाख जमा करने अंतिम तिथि
12	अंतिम सम्पत्ति परीक्षण द्वारा निर्धारित धारा 21 की धारा-धारा (6ए) के अनुच्छेद (बी) के अधीन ऋणदाताओं की श्रेणियां वर्क कोर्ड है
13	एक श्रेणी में ऋणदाताओं के अधिकृत प्रतिनिधि के रूप में कार्य करने हेतु निर्दिष्ट दिवाल्य परीक्षण का नाम (प्रत्येक श्रेणी के लिए तीन नाम)
14	(क) प्रासंगिक प्रपत्र तथा (ख) अधिकृत प्रतिनिधियों का विवरण जमा उपलब्ध है
<ul style="list-style-type: none"> ● एतद्वारा सूचना दी जाती है कि माननीय राष्ट्रीय कंपनी विधि न्यायाधिकरण, कोलकाता पीठ, कोलकाता ने 09 दिसंबर, 2024 को स्वीब स्टील एण्ड एसीज प्राइवेट लिमिटेड के निम्नलिखित दिवाल्य सम्पत्ति की प्रक्रिया आरम्भ करने का आदेश दिया है। ● स्वीब स्टील एण्ड एसीज प्राइवेट लिमिटेड के ऋणदाताओं को एतद्वारा अंतिम परामर्श परीक्षण के पता प्रतिष्ठिति सं 10 में उल्लिखित पते पर 23 दिसंबर, 2024 को अथवा उसके पहले अपने संबंध के साथ अपने दावे जमा करने को कहा जा रहा है। ● विभिन्न ऋणदाताओं को संबंध के साथ अपने दावे रिक्त इलेक्ट्रॉनिक तरीके से जमा करना होगा। अन्य सभी ऋणदाताओं सम्बन्ध के साथ अपने दावे व्यक्तिगत रूप से, ठाकू द्वारा अथवा इलेक्ट्रॉनिक तरीके से जमा कर सकते हैं। ● प्रतिष्ठिति सं 12 के तहत सूचीबद्ध एक श्रेणी से संबंधित विभिन्न ऋणदाता को प्रपत्र सीए में (निम्नलिखित श्रेणी)-अधिकृत प्रतिनिधि के रूप में कार्य करने के लिए प्रतिष्ठिति सं 13 के संबंध सूचीबद्ध तीन निर्दिष्ट परीक्षणों में से अधिकृत प्रतिनिधि के संबंध में अपनी पसंद का उपलब्ध करना होगा। ● दावों के पता रहने पर अथवा बृद्धे संबंध जमा करने पर पूर्णतया लापरवाह जाएगा। 	
हस्ता- राज सिन्घनिया मैजिस्ट्रेट स्वीब स्टील एण्ड एसीज प्राइवेट लिमिटेड का अंतिम सम्पत्ति परीक्षण	
तारीख: 12.12.2024 स्थान: कोलकाता	
आईसी परीक्षण नं IBBBI/PA-001/IP-P-00188/2017-2018/10367 एनएच की वेबसा 30-06-2025 तक	